

[Print](#)**Defective Case Register from 2026-04-21 to 2026-04-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/17080/2026	DEEPAK MISHRA	2026-04-21	.Receipt Showing Serv.copy To cg not Filed.
2	D-WP(C)/15227/2026	RAJIB LOCHAN PATTNAIK	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit and also I.A.
3	D-ABLAPL/10652/2026	SOUMYA MISHRA	2026-04-21	30-OTHER DEFECT (IF ANY) 1.Name and Address of the house owner be redacted from para-2 ,3,5,6,8,9 of the petition.For further s.r. after removal of defect.
4	D-CRLMC/11359/2026	SRINIBAS SAHOO	2026-04-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition. 2. Name of the victim / informant need not be disclosed in connection with Annex- 2 3 kept in sealed cover.
5	D-WP(C)/17022/2026	BISWABIHARI MOHANTY	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
6	D-WP(C)/17368/2026	DILLIP KUMAR MOHAPATRA	2026-04-21	1.page nos. 27,34 and 107 partially legible
7	D-WP(C)/16002/2026	ASHISH KUMAR SAMAL	2026-04-21	Page - 57 not legible .
8	D-CONTC/13980/2026	SAMEER KUMAR DAS	2026-04-21	PAGE NO. 12 NOT NOT LEGIBLE . PUT UP FOR SR AFTER REMOVAL OF DEFECT
9	D-WP(C)/17327/2026	ARCHANA BEHERA	2026-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
10	D-WP(C)/17964/2026	SOURAV SUMAN BHUYAN	2026-04-21	Hologram of Rs.50 /- to be affixed on V.nama
11	D-WP(C)/17434/2026	BIRAJA PRASANNA DAS	2026-04-21	Annex-1 page numbers not correctly arranged.
12	D-WP(C)/15966/2026	SANTOSH KUMAR SWAIN	2026-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
13	D-ABLAPL/10907/2026	ASUTOSH TRIPATHY	2026-04-21	1. AWBA fee Rs 50/- not paid in V.nama
14	D-WP(C)/17776/2026	KANANBALA ROY CHOUDHURY	2026-04-21	Address of op.4 not furnished in Cause Title.

15	D-RPFAM/17301/2026	JAMINI KANTA DAS	2026-04-21	1.Period of Delay 1727 days
16	D-MATA/16821/2026	BYOMAKESH TRIPATHY	2026-04-21	defect reg maintainability
17	D-WA/17096/2026	DHANANJAYA MUND	2026-04-21	1.C. copy of impugned order under Anx-6 not filed. Put up for SR after filing of c. copy of under Anx-6.
18	D-CRLMC/10937/2026	RAMAKANTA NAYAK	2026-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-FAO/16143/2026	MAHENDRA KUMAR SAHOO	2026-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
20	D-WP(C)/15276/2026	ASWINI KUMAR MOHANTY	2026-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
21	D-ABLAPL/10852/2026	JNYANANANDA PANDA	2026-04-21	.Name Of The Filing Advocate Not In Capital Letters In The Petition
22	D-CRLMC/10996/2026	MRUGANKA MAULI PATNAIK	2026-04-21	1. Date of order under Annexure-1 does not tally with petition.
23	D-WP(C)/15230/2026	RAJIB LOCHAN PATTNAIK	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit and also I.A
24	D-WP(C)/16677/2026	SUKANTA KUMAR MISHRA	2026-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-5 not correct in neat copy page 34.Page no. 36 not neat.
25	D-BLAPL/10977/2026	ANIRUDHA DAS	2026-04-21	1. Synopsis and date Chart not page marked.
26	D-WP(C)/17778/2026	KANANBALA ROY CHOUDHURY	2026-04-21	Address of op.4 not furnished in Cause Title
27	D-CONTC/16746/2026	ADV	2026-04-21	Annexure-3 and 4 not correct in averments.
28	D-CRP/15739/2026	JITENDRA KUMAR MISHRA (2)	2026-04-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 118 days.I.A for condonation of delay not Filed.
29	D-CONTC/16513/2026	GOUTAM KUMAR ROUTRAY	2026-04-21	Code Not correct. i) Reference certificate not furnished.ii) Sl. no. 4 of the affidavit not correct.
30	D-WP(C)/16388/2026	PITAMBAR PANDA	2026-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.page no.12 partially legible.2. Multiple prayer mentioned in the petition
31	D-WP(C)/15984/2026	SAMEER KUMAR DAS	2026-04-21	1.Page 23 not legible.2.Name of opps.not mentioned in V>Nama.
32	D-CMP/16290/2026	IN PERSON	2026-04-21	1.Page No-30 not accompanied with the Petition

33	D-CMP/16669/2026	SUBASH CHANDRA PUSPALAKA	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Pages not properly marked in the Petition.
34	D-ABLAPL/11021/2026	SUKANTA KUMAR NAYAK	2026-04-21	1. Ann.1 be kept in sealed cover.
35	D-CRLMA/11305/2026	RAKESH KUMAR DAS	2026-04-21	i) A. fee Rs-1.10/- to be paid. ii) C. copy of order dtd. 5.2.2025 passed in BLAPL no.10256/2024 to be filed.iii) Put up for SR after removal of defects
36	D-CRLREV/3654/2026	BIBHU PRASAD DAS	2026-04-21	Period of Delay 316 days delay,limitation petition not filed.
37	D-RVWPET/14643/2026	ADV.	2026-04-21	1. Period of Delay 253 days delay
38	D-CONTC/14816/2026	ADV.	2026-04-21	1. Address of the contemnor not properly furnished. 2. Provision of Law Not correctly furnished. i) CONTC no. and its date of disposal not correctly furnished incause title.ii) Date of disposal of the CONTC petition not furnished in Reference certificate and cause title.
39	D-ABLAPL/10938/2026	JYOTI RANJAN DEO	2026-04-21	Receipt Showing Serv.copy To Vigilance not Filed
40	D-WP(C)/14515/2026	KSHIROD KUMAR PAHIL	2026-04-21	Annex- nos.1 and 2 not attested.
41	D-WP(C)/16667/2026	SUKANTA KUMAR MISHRA	2026-04-21	1. Annexure-5 not correct in page no. 34
42	D-CRLMA/11240/2026	ADV.	2026-04-21	Put up for SR after filing of c. copy of impugned order.
43	D-ABLAPL/11026/2026	PRUTHVIRAJ SETHI	2026-04-21	1. Case No. and Type pending before SDJM in Synopsis, CT and Para 1 not tally.
44	D-BLAPL/9250/2026	ALOK PRASAD NANDA	2026-04-21	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Names In Capital Letters Of All The Signing Advocates Not Indicated 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated 3.Name Of The Filing Advocate Not In Capital Letters In The Petition 4.Free copy of Rejection order of the present petitioner not filed. 5.Name and details of Informant-cum-victim mentioned in Annexure-1, 2 and 7 need not be disclose and kept in closed envelop

45	D-TRP(C)/15784/2026	OM SWARUP	2026-04-21	name of petitioner does not tally with annex-3
46	D-WP(C)/10122/2026	DILLIP KUMAR RAY	2026-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-WA/17019/2026	AUROVINDA MOHANTY	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 51 days delay. i) Index not properly page mark. ii) Anxs. are not correctly mark in page no. 7 and 8
48	D-WP(C)/14601/2026	RAMESH CH. BEHERA	2026-04-21	1-COURT FEE IS DEFICIENT. C.fee of Rs.30/- to be paid in cause title.2.Name of the father of the petitioner no.9 not furnished in the cause title.
49	D-CONTC/13990/2026	ADV	2026-04-21	i) CONTC no. and its date of disposal not mentioned in Reference certificate and prayer of the petition.
50	D-WP(C)/17311/2026	SARAT CHANDRA PADHI	2026-04-21	Annex-1 not attested.
51	D-WP(C)/17269/2026	NIRANJAN LENKA	2026-04-21	14-NOT PROPERLY INDEXED.
52	D-WP(C)/17159/2026	BISHNU PRASAD SARANGI	2026-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 12 not legible
53	D-ABLAPL/11147/2026	DEEPAK RANJAN PARIDA	2026-04-21	1. Date of order as mentioned in Ann.3 of Index not correct. 2. Synopsis and Date Chart not in proper place. It should be placed in Book Mark.
54	D-WP(C)/17443/2026	BIRAJA PRASANNA DAS	2026-04-21	Annex-3 not properly page marked.
55	D-CRLREV/11302/2026	AMIT KUMAR NATH	2026-04-21	C. copy Annex-1 not filed
56	D-CONTC/14043/2026	ADV.	2026-04-21	i) Page mark of Annexure-1 in index not tally with Book mark.ii) Annexure-1 marked 2 times in page 7/A and Page 8.
57	D-CRLMC/11339/2026	AMIYA KUMAR TARAI	2026-04-21	1. Paragraph no. not correctly furnished in I.A.
58	D-ABLAPL/11150/2026	BISWAMBAR MOHANTY	2026-04-21	1. Synopsis and Date Chart not page marked. 2. Name of PS and PS case no. in Para 1 not correct.
59	D-WP(C)/17069/2026	BINOD KUMAR HATI	2026-04-21	Signature of the deponent in affidavit and V.nama not tally with the cause title.
60	D-WP(C)/15376/2026	SURJYA NARAYANA SAHU	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit not furnished. 2.Subject Code Not Furnished .
61	D-WP(C)/16624/2026	NIRANJAN LENKA	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of letter vide annex-4 not tally with index.Paragraph not correctly mentioned

				in the affidavit.
62	D-WP(C)/15923/2026	ABHAYA KUMAR PARIDA	2026-04-21	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Pages 103 to 114 are not legible.
63	D-WP(C)/15242/2026	BIBHUDHENDRA DASH	2026-04-21	Page 22 not neat.
64	D-BLAPL/11050/2026	SIDHESWAR MALLIK	2026-04-21	1. Pending Lower Court case mentioned in petition not tally with the Rejection order/Copy of C.T. case No.15/2026 not filed. 2. Page No. 10 not legible. 3.Name details of the Informant/Victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
65	D-BLAPL/11014/2026	RUDRA NARAYAN PARIJA	2026-04-21	1.Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
66	D-ABLAPL/10892/2026	SURYAKANTA JENA	2026-04-21	1. Copy of written FIR not attached with Ann.1 and 3.
67	D-CRLA/9966/2026	GOURI KUMAR RATH	2026-04-21	1. Petitioner and Opp.parties mentioned instead of appellatant and respondents respectively 1- Nomenclature of application wrongly mentioned in Sl.No.3 on index, 2-Order dtd. of I.A.No.650/2025 wrongly furnished on index, 3-The name of trial court,trial court case No. and date of trial court order not furnished in being aggrieved para, 4-Good ground certificate not furnished, 5-page No.17 not legible
68	D-CONTR/10953/2026	ADV.	2026-04-21	AS PER OR.NO.01 DATED17.10. 2025 PASSED IN CONTR NO.18 OF 2025 IT MAY BE REGISTERED AS CONTC
69	D-ABLAPL/10890/2026	PRASANTA KUMAR ROURAY	2026-04-21	1. Ann.1 page 9 to 12 not legible.
70	D-WP(C)/17370/2026	DILLIP KUMAR MOHAPATRA	2026-04-21	1.Sl.no. 21 repeated in the petition
71	D-WP(C)/16984/2026	SAMEER KUMAR DAS	2026-04-21	Page 57 to 65 not legible
72	D-MATA/16668/2026	MANAS RANJAN DHAL	2026-04-21	defect reg nomenclature
73	D-CONTC/14112/2026	SANGRAM JENA	2026-04-21	1. FAO number not correctly furnished in 8th line of the page no.5.
74	D-CONTC/14058/2026	ADV.	2026-04-21	i) Page mark of annexure-1 in index not tally with Book mark. 11) Annexure-1 marked 2 times in page 7/A and page 8.
75	D-RVWPET/17272/2026	AMIT PRASAD BOSE	2026-04-21	1.Period of Delay 109 days delay i) Address of the Honble court not furnished. ii) Reference certificate not furnished.
76	D-CRLMC/10518/2026	ARUPANANDA GOSWAMY	2026-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of Informant be redacted in cause title and para-3 of the petition
77	D-CRLMP/11009/2026	KHIROD KUMAR SWAIN	2026-04-21	1. Page no.10 not legible. 2. Date of FIR not correctly furnished in Date chart, para no.5 and 6. 3. Page no.8 Annex-1 not exhibited.
78	D-BLAPL/10914/2026	SURENDRA NATH PADHY	2026-04-21	14-NOT PROPERLY INDEXED. 1. Items under Annexure 1 and 2 be separately Annexure marked as Ann.1 2 3 ...etc.. Put up for SR there after.
79	D-CRLREV/11129/2026	PRATIK DASH	2026-04-21	1. Good ground certificate not furnished.
80	D-CRP/16676/2026	PRASANTA KUMAR SATAPATHY	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee of Rs.21/- to be Paid Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
81	D-CRLA/10279/2026	LAMBODAR ACHARI	2026-04-21	Put up for S.R. after properly arranging the documents as per the index
82	D-WP(C)/17538/2026	JAYAKRISHNA MOHAPATRA	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit. 2..Subject Code Not Furnished .
83	D-CRLMC/11760/2026	SRINIVAS MOHANTY	2026-04-21	1. No. of F.I.R. under Annexure-6 does not tally with para-8 and prayer of the petition.
84	D-CRLMP/10607/2026	SANTOSH KUMAR MAHANTY	2026-04-21	NAME OF VICTIM and HER RELATIVES BE REDACTED. ANNEXURES and V.NAMA BE KEPT IN SEALED COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
85	D-WP(C)/16006/2026	ASHISH KUMAR SAMAL	2026-04-21	1 Pages - from 58 to 62 not properly visible.
86	D-CRLREV/11514/2026	DEVASHIS PANDA	2026-04-21	1. Period of Delay 29 days delay,Limitation petition not filed. 1.Name of Informant/Victim/Relative need not be disclosed in connection with Annex- 2 2/1 and 4 and kept closed in cover.
87	D-MATA/16831/2026	BYOMAKESH TRIPATHY	2026-04-21	AU fee Rs 20/ not paid 2. being aggrieved and good ground certificate not furnished
88	D-RVWPET/16830/2026	ADV.	2026-04-21	1. Court Fee Payable Rs-66/- . Rs-6/- paid. Rs-60/- to be paid 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Op no.2 (a) in OJC not made a party in RVWPET.ii) Legible copy of Anx-2 to be filed. iii) Day of delay left blank in prayer of I.A. iv)

				Age of the parties be corrected. Put up for SR after removal of defects.
89	D-CONTC/9047/2026	ADITI HOTA	2026-04-21	1.Period of Delay 526 days delay.
90	D-BLAPL/11002/2026	SIDHARTHA SANKAR RAY (2)	2026-04-21	1.Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
91	D-WP(C)/17870/2026	DIPTI RANJAN BHOKTA	2026-04-21	1.Name of the petitioner in v.nama not tally with C.T
92	D-CRLA/10385/2026	LAGNAJIT PATTNAIK	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. s/o in C.T., not tally with judgement.2. Signature of executants not tally with C.T.
93	D-ABLAPL/11033/2026	JNYANANANDA PANDA	2026-04-21	1. Reference certificate not correct as per FIR details. 2. Ann. 1 to 3 be kept in sealed cover.
94	D-BLAPL/10988/2026	UMA CHARAN MISHRA	2026-04-21	1. Ann.1 be kept in sealed cover.
95	D-ABLAPL/10875/2026	PRAVASH CHANDRA JENA	2026-04-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name of the informant be redacted from para-2 of the petition.ii) Annexure-1 be kept in sealed cover. For further S.R. after removal of defect.
96	D-WP(C)/17289/2026	RANJAN KUMAR ROUT	2026-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
97	D-CRLMP/11358/2026	PRAMOD CHANDRA SEJPADA	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-WP(C)/15402/2026	ALOK KUMAR MOHAPATRA	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code Not Furnished
99	D-CRLMC/11184/2026	TUNA SAHU	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code incorrectly Mentioned 2.2nd line of the reference certificate left blanks
100	D-CMP/16675/2026	AMIT PRASAD BOSE	2026-04-21	Date of order mentioned in the Prayer be corrected
101	D-WP(C)/13621/2026	SUKANTA KUMAR DALAI	2026-04-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Receipt Showing Serv.copy To cg not Filed 2.Address of op. no.5 not furnished (blank)
102	D-BLAPL/11038/2026	AJIT KUMAR RAUT	2026-04-21	1.Name of the Deponent mentioned in Affidavit not tally with the signature
103	D-CRLMC/10415/2026	JYOTIRMAYA SAHOO	2026-04-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Copy of F.I.R.,affidavit and V.nama disclosing the name of Informant/Victim be

				kept in cover and redacted copy to be filed.
104	D- CONTC/15748/2026	ADV.	2026-04- 21	17-REFERENCE CERTIFICATE NOT FURNISHED.
105	D- CONTC/13968/2026	ADV.	2026-04- 21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED THIS CONTC IS A PREMATURE ONE
106	D- ABLAPL/11016/2026	JAGABANDHU SAHU	2026-04- 21	1. Case year in reference certificate not correct. 2. Occupation of Deponent not mentioned. 3. Name of Pet. in CT not tally with signature
107	D- CONTC/13070/2026	ADV.	2026-04- 21	Cause title of wp(c)7703/2025 not page marked as per index.ii) After page mark book mark to be correct.
108	D-WP(C)/15328/2026	GYANA RANJAN SETHI	2026-04- 21	Page 17 20 25 33 and 34 not legible.
109	D-WP(C)/17076/2026	SOHAN MISHRA	2026-04- 21	1.Address of op.1 not properly furnished in Cause Title.2.Page 42 not properly tagged.
110	D- BLAPL/10900/2026	SOUMYAJYOTI BISWAL	2026-04- 21	1. Ann.1 not filed. Resubmit for SR after filing of the same.
111	D-WP(C)/15374/2026	SURJYA NARAYANA SAHU	2026-04- 21	1. Date not mentioned in the prayer.2. Subject code incorrectly mentioned in Assessment slip. 3.Subject Code Not Furnished .
112	D- BLAPL/11071/2026	MANAS KUMAR CHAND	2026-04- 21	1.Wrongly mentioned C.T. case No. 04/2023, instead of 04 (A) /2023 in petition.
113	D- BLAPL/10984/2026	UMAKANTA MISHRA	2026-04- 21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date Chart not page marked. 2. Annexures not marked and Ann.1 not attested. 3. Name of Pet. and OP not mentioned in V.nama
114	D- CONTC/14053/2026	ADV.	2026-04- 21	1) Page mark of annexure-1 in index not tally with Book mark.11)Annexure-1 marked 2 times in page 7/A and page 8.
115	D- CRLREV/11082/2026	MANAS KUMAR CHAND	2026-04- 21	1. Annex-1 not properly legible.
116	D- CRLMC/11202/2026	SITAKANTA HOTA	2026-04- 21	1. Certified copy of annex-2 not filed.
117	D-WP(C)/16649/2026	AUROVINDA MOHANTY	2026-04- 21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of building approval vide annex-1 not tally with Index.Date of Copy of notice vide annex-6 not tally with Index.Serial no-4 affidavit in the I.A not correctly mentioned.
118	D-WP(C)/16905/2026	PITAMBAR PANDA	2026-04- 21	1. code no. not furnished in date chart
119	D-WP(C)/15247/2026	BIBHUDHENDRA DASH	2026-04- 21	1-COURT FEE IS DEFICIENT. Date not tally vide annex-2 with Index.D.Fee of Rs.6/- not paid.
120	D- ABLAPL/10895/2026	SANATAN DAS	2026-04- 21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. CT case year in Cause Title and Prayer not correct. 2. Occupation of Deponent not mentioned.
121	D-WA/15971/2026	MANOJA KUMAR KHUNTIA	2026-04-21	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid i) Para no. F be deleted in grounds. ii) Legible copy of page no. 29 30 157 to 160 191 192 are to be filed. iii) Page no. 42 not available in appeal memo.
122	D-WP(C)/15387/2026	JAJATI KISHORE MOHANTY	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of the I.A.
123	D-WP(C)/17035/2026	NIRANJAN LENKA	2026-04-21	1.Name of petitioner not correctly furnished in Index and Date Chart.
124	D-WP(C)/16670/2026	SUKANTA KUMAR MISHRA	2026-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure not correct in page no.34.page no. 36 not neat
125	D-FAO/16212/2026	HARA PRASAD RATH	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
126	D-CONTC/11865/2026	SUBHADUTTA ROUSTRAY	2026-04-21	NAME OF OPP.NO.2 NOT WRITTEN
127	D-CONTC/15944/2026	ADV	2026-04-21	i) Age of the deponent in affidavit not tally with cause title.ii) In date chart the date of order passed in wp(c) not correct.
128	D-WA/16822/2026	BIKRAM SENAPATI	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 52 days delay.
129	D-CONTC/14042/2026	ADV.	2026-04-21	i) Page mark of Annexure-1 in Index not tally with Book mark.ii) Annexure-1 marked 2 times in page 7/A and page 8.
130	D-BLAPL/10912/2026	KRUSHNA CHANDRA MEHER	2026-04-21	1. Spl Adhesive stamp of Rs.4 affixed on Affidavit instead of Rs.30. 2. Paragraph declaration incorrect. 3. Annexures not marked.
131	D-WP(C)/16729/2026	CHITTA RANJAN PATTNAIK	2026-04-21	Annexures 4 5 and 6 not correctly mentioned in averments
132	D-EXP/12330/2026	CHITTARANJAN PATTNAIK	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be filed.
133	D-WP(C)/15829/2026	DR PATANJALI TRIPATHY	2026-04-21	Paragraphs not correctly furnished in declaration.
134	D-CRLA/11195/2026	SMRUTI RANJAN DASH	2026-04-21	1. Name of the victims school name and teacher name shall be redacted from the petition.2. Name of the victim school reflected

				in the judge. vide annex.1 and name of victims relative reflected in annex.2 be kept in cover
135	D-ABLAPL/11025/2026	SUSHANTA KUMAR JOSHI	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code incorrectly Mentioned 2.Date of Dismissal in Reference certificate not correct. 3. Reference certificate not correct as per FIR details. 4. Occupation of Deponent not mentioned.
136	D-ABLAPL/11209/2026	PRASANTA KUMAR DAS	2026-04-21	14-NOT PROPERLY INDEXED. 1.G.R. case No. mentioned in I.A, but not mentioned in ABLAPL application
137	D-WP(C)/16374/2026	KSHIROD KUMAR ROUT	2026-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.14 not neat
138	D-RSA/14771/2026	SOUGAT DASH	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 14 days.I.A for condonation of delay not Filed. 2.) Cause Title Not In order.R-2 not made Party in the L.A.Court.
139	D-WP(C)/15522/2026	PRASANTA KUMAR JOSHI	2026-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama.
140	D-CONTC/13906/2026	ADV.	2026-04-21	PAGING OF INDEX AND SYNOPSIS BE OMITTED
141	D-BLAPL/11035/2026	SIDHARTHA DAS	2026-04-21	14-NOT PROPERLY INDEXED. 1.Incorrectly paginated after page-5. 2. Pending S.C. case No. not mentioned in petition
142	D-CRLMC/10962/2026	RAMDAS ACHARY	2026-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.2 in V.nama does not tally with cause title .2.Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover
143	D-WP(C)/17849/2026	SAROJ KUMAR PADHY	2026-04-21	Page no. 85 not correctly scanned
144	D-WP(C)/15401/2026	ALOK KUMAR MOHAPATRA	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code Not Furnished
145	D-ABLAPL/11017/2026	SURYASNATA MOHAPATRA	2026-04-21	1. Age of Pet. No.3 not mentioned in CT. 2. Paragraph declaration incomplete
146	D-WP(C)/17917/2026	BISWAJIT NAYAK	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for SR after filing of postal receipt/representation.
147	D-WPCRL/11198/2026	ANAM CHARAN PANDA	2026-04-21	PAGE NOS.17 18 19 LINES ARE INCOMPLETE

148	D-CRLMC/11441/2026	BISWA RANJAN DAS	2026-04-21	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
149	D-CONTC/14390/2026	ADV.	2026-04-21	Put up for SR after filing of postal receipt/representation.
150	D-CRLA/11329/2026	GOPAL KRUSHNA MOHANTY	2026-04-21	provision of law not furnished in I.A.2 .Copy not served to vigilance.
151	D-WP(C)/17375/2026	AMLAN SHAKTI PAUL	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent in affidavit does not tally with Solemnly affirmation para. 2..Subject Code incorrectly Mentioned
152	D-CONTC/14416/2026	ADV.	2026-04-21	Put up for SR after filing of cause title in wp (c).
153	D-CRLREV/11010/2026	ABINASH NAYAK	2026-04-21	1. Good ground certificate not furnished.
154	D-BLAPL/10906/2026	ARUNA KUMAR MOHAPATRA	2026-04-21	1. Address of Pet. in CT not tally with Rejection Order. 2. A. Fee of Rs.2.20 not paid on Ann.2.
155	D-CRLMC/11169/2026	PRASANTA KUMAR SATAPATHY	2026-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject Code incorrectly Mentioned
156	D-WP(C)/16787/2026	SUSANTA KUMAR LENKA	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned affidavit in the I.A.
157	D-ABLAPL/10889/2026	BIDESH RANJAN BEHERA	2026-04-21	1) Age of the deponent in affidavit not tally with cause title .2) Annexure 1 ,2 and 3 to be kept in sealed cover. 3) For further S.R.
158	D-CRLMP/10201/2026	SURYAKANTA DASH	2026-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. PAGE NOS. 15 and 16 NOT NEAT and LEGIBLE. PAGE NO.11 NOT COMPLETED and LEGIBLE
159	D-CRLMC/11023/2026	SOUBHAGYA KUMAR DASH	2026-04-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R
160	D-BLAPL/11056/2026	BIJAYA KUMAR RAGADA	2026-04-21	1.Name of the Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
161	D-WP(C)/15938/2026	PRAJNA SARITA MOHANTY	2026-04-21	1. Deficit court Fee Rs 12/- not paid in Cause Title.
162	D-BLAPL/10927/2026	MAHES DAS	2026-04-21	Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
163	D-CONTC/13985/2026	ADV.	2026-04-21	PAGE NO.11 NOT LEGIBLE

164	D-CRLMC/11135/2026	BHARAT BHUSAN ROUSTRAY	2026-04-21	1. After page no.12 one page not paginated and Annex-3 not exhibited.
165	D-CRLA/9947/2026	GOURI KUMAR RATH	2026-04-21	1.Petitioner and Opp.parties mentioned instead of appellant and respondents 1-Nomenclature of application wrongly mentioned in Sl.No.3 on index, 2- Order dtd. of I.A.No.651/2025 wrongly furnished on index, 3-Annexure-5 mentioned on index not available in this brief, 4- Page No.17 not legible, 5-Good ground certificate not furnished, 6-The name of trial court,trial court case No. and date of trial court order not furnished in being aggrieved para
166	D-CONTC/13974/2026	AMIT KUMAR SAA	2026-04-21	THIS CONTC IS A PREMATURE ONE
167	D-MATA/16834/2026	BYOMAKESH TRIPATHY	2026-04-21	being aggrieved not sufficient,good ground not furnished
168	D-CONTC/14055/2026	ADV.	2026-04-21	1)Page mark of Annexure-1 in index not tally with Book mark.ii) Annexure-1 marked 2 times in page 7/A and page 8
169	D-CRLMP/10922/2026	RAJKISHORE SAHOO	2026-04-21	DEFECT REGARDING NOMENCLATURE
170	D-ABLAPL/10935/2026	BIKASH KARNA	2026-04-21	. Dt annex.2 in index not tally with petition para.7.
171	D-CRLREV/11292/2026	ASIT KUMAR OTTA	2026-04-21	Put up SR after filing C. copies Annex-1 and 2 .
172	D-CRLMP/9175/2026	SARAT BEHERA	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Subject code not correctly furnished in Assesment Slip. 2. Petition not attested by the Advocate. 3. Nomenclature not correctly furnished in V.nama. 4. Provision of law not correctly furnished.
173	D-WP(C)/16719/2026	SUMITRA MOHANTY	2026-04-21	14-NOT PROPERLY INDEXED. 1.Index not page marked
174	D-CRLMP/11189/2026	SOUBHAGYA SWAIN	2026-04-21	PAGE NO.51 INCOMPLETE LINES and NOT VISIBLE
175	D-WP(C)/15372/2026	SANTOSH KUMAR MAHANTY	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexures are not Chronologically described in the petition.2.Date of Letter under Annexures-5 and 6 does not tally with para-8 and 9 of the petition.3. Page nos.72 73 83 and 85 not neat and legible.4. Paragraph no. not correctly furnished in declaration.
176	D-RVWPET/17171/2026	AMIYA KUMAR MOHANTY	2026-04-21	1. C. copy of impugned order under Anx-2 not filed i) Op no.4 in wp (c) not made a party in RVWPET. ii) Put up for SR after filing of c. copy of impugned order and removal of defect.

177	D-BLAPL/10978/2026	RAMESH CHANDRA MAHARANA	2026-04-21	1. Name of father of Pet. in CT and V.nama not tally. 2. Ann.1 be kept in sealed cover.
178	D-CMP/16664/2026	KABIR KUMAR JENA	2026-04-21	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
179	D-WP(C)/17006/2026	BISWABIHARI MOHANTY	2026-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
180	D-CRP/17227/2026	AMIT PRASAD BOSE	2026-04-21	1.D.C.Fee of Rs.39/- to be Paid. 1.In Being Aggrieved Date of order be corrected.2.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
181	D-CRLMC/11052/2026	ASHOK KUMAR GHADAI	2026-04-21	1. Name of the Lower court not correctly furnished in Prayer of the petition.
182	D-CRLMA/11235/2026	ADV.	2026-04-21	Put up for SR after filing of c. copy of impugned order
183	D-CONTC/15743/2026	ADV.	2026-04-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
184	D-CRLA/10971/2026	GOURI KUMAR RATH	2026-04-21	1. Name of the trial court and date of order not furnished in being aggrieved.2. Dt.16-04-2012 of order in annex.3 not correctly furnished in index.
185	D-CONTC/14049/2026	ADV.	2026-04-21	i)Page mark of Annexure-1 in Index not tally with Book mark.ii)Annexure-1 marked 2 times in page 7/A and page 8.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 21-04-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	WP(C)/29490/2019	WP(C)/29490/2019	S.S.RAO	OTHERS. PAGE 7 NOT FILED